

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **23.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : UCO Bank  
Vs  
Vajram spinning Mills Pvt Ltd

**MAIN PETITION NUMBER** : IBA/763/2019  
**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/917(CHE)2024

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**ORDER**

Present: Mr. M.S.Viswanathan, Ld. Counsel for EPFO.  
Mr. A.G.Sathyanarayana, Ld. Counsel for Liquidator.

Heard.

The application for restoration of IA/500/2023 is yet to be listed.

This application is for condonation of delay in filing the restoration application.

The application seems to be premature. The application is **dismissed** with liberty to file the application for condonation of delay with the restoration application.

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**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**